

IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON 30.04.2024 THROUGH PHYSICAL HEARING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Indian Overseas Bank  
Vs  
Coastal Energy Pvt Ltd

MAIN PETITION NUMBER : IBA/624/2019

(IA/MA) APPLICATION NUMBERS

IA/972(CHE)/2024; IA/398/CHE/2021; IA/307/2020; IA/1263/IB/2020; IA/1282/IB/2020

S.NO. NAME (IN CAPITAL) DESIGNATION SIGNATURE  
REPRESENTATION BY WHOM

RANGHASAYEE FOR R5, R6, R1, R3  
in IA/1282/2020 Resjee.

FOR R1  
in IA/307/2020 Resjee.

R. SADASIVAN Liquidator R. Sadasivan

Sangamithira Loganathan  
(For B. Dhanaraj) Counsel for Liquidator Resjee





**3. IBA/624/2019**

**IA/972(CHE)/2024, IA/398/CHE/2021, IA/307/2020, IA/1263/IB/2020  
IA/1282/IB/2020**

**COMMON ORDER**

Present: Shri.Ramakrishnan Sadasivan, Liquidator in person.

This application has been filed to take on record the 11<sup>th</sup> Progress Report for the quarter ended 31.03.2024.

Minutes of the SCC dated 18.01.2024 and 29.02.2024 are also attached.

The report and the minutes are taken on record subject to all just exceptions.

IA is **disposed of**.

**IA/398/CHE/2021**

Present: Ms. Sangamithra Loganathan, Ld. Counsel for the Applicant/Liquidator.

Shri.Ramakrishnan Sadasivan, Liquidator in person.

Ms.Haripriya, Ld. Counsel for Respondent No.2 & 3.

Respondent No.1 is ex-parte.

Pleadings are complete. Written submissions already filed by the Applicant.

Ld. Counsel for R2 and R3 seeks and is granted time to file the written submissions.

**IA/307/2020**

Present: Ms. Sangamithra Loganathan, Ld. Counsel for the Applicant/Liquidator.

Shri. Ramakrishnan Sadasivan, Liquidator in person.

Shri. T. Ravichandran, Ld. Counsel for Respondent No.1.

Shri Ranghasayee, Ld. Counsel for Respondent No.2.

Pleadings are complete.

Parties are directed to file written synopsis not exceeding three pages within two weeks.

**IA/1263/TB/2020**

Present: Ms. Sangamithra Loganathan, Ld. Counsel for the Applicant/Liquidator.

Shri.Ramakrishnan Sadasivan, Liquidator in person.

Ms. Haripriya, Ld. Counsel for R1 to R4.

Pleadings are complete.

Parties are directed to file written synopsis not exceeding three pages within two weeks.

**IA/1282/TB/2020**

Present: Ms. Sangamithra Loganathan, Ld. Counsel for the Applicant/Liquidator.

Shri.Ramakrishnan Sadasivan, Liquidator in person.

Mr. T. Ravichandran, Ld. Counsel for R2 & 4.

Mr. Ranghasayee, Ld. Counsel for R1, 3, 5 & 6.

Pleadings are complete.

Parties are directed to file written synopsis not exceeding three pages within two weeks.

List all the applications for hearing on **27.06.2024**.

Sd/-

**VENKATARAMAN SUBRAMANIAM  
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN  
MEMBER (JUDICIAL)**

vs